

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 92 OF 2016 AND
APPEAL NO. 93 OF 2016

Dated : 25th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matters of:

APPEAL NO. 92 OF 2016

BSES Rajdhani Power Ltd. & Anr. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

APPEAL NO. 93 OF 2016

BSES Rajdhani Power Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Rahul Kinra
Mr. Aditya Gupta

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R-2

ORDER

List these matters for hearing on **17.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/vt

(Justice Manjula Chellur)
Chairperson